COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 312 OF 2017 &
IA NO. 1088 OF 2017

Dated : 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
The Singareni Collieries Company Limited … Appellant(s)
Vs.
Telengana State Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Matrugupta Mishra
Mr. Tushar Srivastava
Ms. Ankita Bafna

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Ms. Gitanjali N. Sharma for R-1

Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Sriharsha Peechara for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***15-11-2018.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js